HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 26 APRIL, 2025

No. 142 A: In exercise of powers conferred under Sub Section (3) of Section 8A of the Legal Services Authority Act, 1987, Hon'ble the Chief Justice has been pleased to appoint Mr. Soumendra Nath Sikdar, District & Addl. Sessions Judge, Giridih [U.O.T. as Addl. Principal Judge, Addl. Family Court, Dhanbad] as Secretary, High Court Legal Services Committee, Ranchi

By order of the Court

Sd/-**Manoj Prasad** Registrar General

Memo. No. 2070 /Apptt

Dated Ranchi, the April, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Judicial Commissioner, Ranchi/the Member Secretary, JHALSA/the Principal District & Sessions Judge, Giridih & Dhanbad/O/o the Registrar General/O/o the Registrar (Admn.)/ O/o the Registrar (Estb.)/O/o the Registrar (Judicial)/O/o the Member Secretary, SCMS/O/o the Central Project Co-ordinator, e-Courts Project (for uploading the same on the website)/All the Joint Registrars/ All the Deputy Registrars (Judicial & Non-Judicial)........High Court of Jharkhand, Ranchi and the officer concerned for information and needful.

Registrar General